

206

SO (Est.)

9/17/25

A. Jankar

E. Jankar
18/2/25Declaration of Assets and Liabilities

Year 2024 - 2025

1. NITU KUMARI

son/daughter/wife of LATE SHIVNATH YADAV
aged 25 years years, belonging to BEHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANTgive herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*;A. Details of movable assets(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	25000/-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10 gm GOLD 30 gm SILVER	-	-	-	-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NEL	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NEL	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NEL	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NEL	-	-	-	-
(v)	Others (such as interest in property)	NEL	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	NEL	-
	(ii) Loans from financial institutions	NEL	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NEL	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

Attn: Kuman

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	ISIPK6951C	—
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No. :- 110178348762

Gender :- F (M/F)

Date of Birth :- 01/10/1999 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: NITU KUMARI

Name of Employee: NITU KUMARI

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 13.02.25

Notes: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

NITU KUMARI